

REPORT OF THE JOINT COMMITTEE

(Constituted by the Hon'ble National Green Tribunal vide order dated 14.11.2024 passed in Original Application No. 1129 of 2024 Kanavljeet and Anr. v/s State of Punjab)

Background of the case

Applicants Sh. Kavaljeet Singh son of Sh. Jaspal Singh and Sh. Jaswant Singh son of Sh. Ram Singh have sent a letter petition dated 19.01.2024 complaining about illegal cutting of trees in the Government Senior Secondary School, village Sherpur Kalan, Tehsil Jagraon, District Ludhiana, Punjab. In the application, it was alleged that Principal Sh. Vinod Kumar had proceeded to cut trees illegally twice and about 25 trees have been damaged or cut in this way.

Order passed by the Hon'ble National Green Tribunal

After consideration of the matter, the Hon'ble National Green Tribunal was pleased to pass an order dated 14.11.2024, thereby constituting a Joint Committee of District Magistrate, Ludhiana; Divisional Forest Officer; Ludhiana; and Punjab State Pollution Control Board to visit the site and find out whether trees have been cut illegally and submit a factual report within one month.

District Magistrate, Ludhiana shall be the Nodal Authority for coordination and compliance of this order.

Compliance of Order dated 14.11.2024 passed by the Hon'ble National Green Tribunal

That in compliance of orders dated 14.11.2024 passed by the Hon'ble National Green Tribunal, Deputy Commissioner, Ludhiana has requested Sub-Divisional Magistrate, Jagraon vide letter no. 25543-45/M.A dated 28.11.2024 to verify the factual positions. A copy of letter no. 25543-45/M.A dated 28.11.2024 alongwith its translation in English is attached herewith as **Annexure-A**. Further, the Sub- Divisional

  Simrandeep Singh

Magistrate, Jagraon issued letter vide no. 1731-32 dated 03.12.2024 to Divisional Forest Officer, Ludhiana and Punjab Pollution Control Board, Ludhiana to visit the Senior Secondary School, village Sherpur Kalan, Tehsil Jagraon, District Ludhiana and submit the report. A copy of letter no. 1731-32 dated 03.12. 2024 alongwith its translation in English is attached herewith as **Annexure-B**.

Visit carried out by the Joint Committee: 03.12.2024

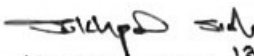
1. That in compliance of the orders dated 14.11.2024 of the Hon'ble Tribunal, visit to the site under question was undertaken by the members of the Joint committee on 03.12.2024. During visit, it was observed that the school is a Government Senior Secondary School established in the year 1952 on the land owned by "Baba Nand Singh khalsa High School Sherpur Kalan". Copy of Jamabandi showing ownership of the land area on which school exists along-with its translation in English is attached herewith as **Annexure-C**.
2. The School Authorities informed that only 04 dead trees were cut in the year 2021 & 2022 to develop a science & mathematics park in the school. At present a well-maintained mathematics park exists at site. The school authorities further informed to the joint committee that the said 04 trees were cut after passing proper resolution by the Parents Teacher Association (P.T.A) committee. Copy of resolution passed by the (P.T.A) committee along-with its translation in English is attached herewith as **Annexure -D**.
3. The School Authorities had maintained thick plantation all along the boundary wall of the school as well as along internal roads. About century old 03 mango trees have also been maintained by the School Authorities. Condition of plantation in school is good.
4. Further, Range officer, Jagraon, District Ludhiana, Department of Forests & Wild Life Sanctuary, vide letter no: 435 dated 27.11.2024 has informed that the complaint site was visited by Smt. Poonam Devi, Forest Guard and Sh. Sawarn Singh, Forester in the presence of Sh. Jaswant Singh, complainant and the site shown by the

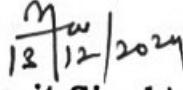
 Simrandeep Singh


complainant "does not fall under the jurisdiction of Forest Department". Presently trees are not present at complaint site. Cost estimation of trees had not been done by Government Senior Secondary School, Sherpur Kalan from Forest Department. Copy of letter issued by the Range Officer, Jagraon along-with its translation in English is attached herewith as **Annexure-E**.

Submission of the status report

The joint committee hereby submits its report in compliance to order dated 14.11.2024 for kind consideration of the Hon'ble Tribunal.


 (Sukhpal Singh)
 Range Forest Officer,
 Department of Forests
 and Wildlife
 Preservation, Punjab


 (Gurmit Singh)
 Environmental Engineer
 Punjab Pollution Control
 Board, Regional Office-3,
 Ludhiana


 (Sh. Simardeep Singh)
 Sub-Divisional
 Magistrate,
 Jagraon

ਤਰੰਤ ਅਤਿ ਜਰੁਰੀ
ਐਨ.ਜੀ.ਟੀ ਕੇਸ

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ
(ਐਮ.ਏ ਸ਼ਾਖਾ)

ਸੇਵਾ ਵਿਖੇ

1. ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ ਜਗਰਾਓ।
2. ਜਿਲ੍ਹਾ ਜੰਗਲਾਤ ਅਫਸਰ, ਲੁਧਿਆਣਾ।
3. ਵਾਤਾਰਵਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ।

ਨੰ-25543-45/ਐਮ.ਏ

ਮਿਤੀ - 28.11.2024

ਵਿਸ਼ਾ-

Compliance of Order in NGT Original Application No. 1129 of 2024.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਵਿਸ਼ਾ ਅੰਕਿਤ ਕੇਸ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ ਦੀ ਅਦਾਲਤ ਵਿੱਚ ਮਿਤੀ 11.12.2024 ਲਈ ਨਿਸਚਿਤ ਹੈ। ਇਸ ਕੇਸ ਵਿੱਚ ਮਿਤੀ 14-11-2024 ਨੂੰ ਮਾਨਯੋਗ ਅਦਾਲਤ ਵੱਲੋਂ ਹੇਠੇ ਹੁਕਮਾਂ ਅਨੁਸਾਰ ਮੌਕਾ ਮੁਆਇਨਾ ਕਰਕੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਨ ਉਪਰੰਤ ਬਣਦੀ ਰਿਪੋਰਟ ਮਾਨਯੋਗ ਅਦਾਲਤ ਵਿੱਚ ਦਾਇਰ ਕਰਕੇ ਰਿਪੋਰਟ ਸੂਚਨਾ ਹਿੱਤ ਇਸ ਦਫਤਰ ਨੂੰ ਭੇਜਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਜੀ।

ਇਸ ਨੂੰ ਪਰਮ ਅਗੇਤ ਦਿੱਤੀ ਜਾਵੇ ਜੀ।




ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਲੁਧਿਆਣਾ

ਪਿਠ ਅੰਕਣ ਨੰ-25546/ਐਮ.ਏ

ਮਿਤੀ- 28-11-2024

ਇਸ ਦਾ ਉਤਾਰਾ ਪੀ.ਏ.ਟੂ ਡੀ.ਸੀ ਨੂੰ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਦੀ ਸੂਚਨਾ ਹਿੱਤ।

ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਲੁਧਿਆਣਾ

Annexure-AIMMEDIATE URGENT MATTER
NGT CASEOFFICE OF DEPUTY COMMISSIONER, LUDHIANA
(M.A BRANCH)

To

1. Sub Divisional Magistrate,
Jagraon
2. District Forests Officer,
Ludhiana
3. Environmental Engineer,
Punjab Pollution Control Board,
Ludhiana

No. 25543-45/M.A

Date: 28.11.2024

Sub: Compliance of orders in NGT Original Application No. 1129 of 2024

In reference to subject cited matter, it is requested to you that the subject cited case is listed before the Hon'ble NGT Court on 17.12.2024. As per the order dated 14.11.2024 passed by the Hon'ble Court, visit the site, take necessary action and after filing the report before the Hon'ble Court, send copy of the report to this office for information in the matter please.

This may be treated as MOST URGENT.

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For Deputy Commissioner
Ludhiana

Endst. No. 25546/M.A

Date: 28.11.2024

A copy of above is forwarded to P.A to Hon'ble Deputy Commissioner, Ludhiana for information.

-sd-

For Deputy Commissioner
Ludhiana

ਦਫਤਰ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਜਗਰਾਉਂ।

ਵੱਲ,

1. ਜਿਲਾ ਜੰਗਲਾਤ ਅਫਸਰ, ਜਗਰਾਉਂ
2. ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, PPCB ਲੁਧਿਆਣਾ

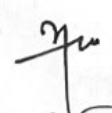
ਨੰਬਰ..1731-32.. ਮਿਤੀ..3-12-2024

ਵਿਸ਼ਾ- Compliance of order in NGT original application number 1129 of 2024,

ਹਵਾਲਾ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਜੀ ਲੁਧਿਆਣਾ ਦੇ ਪੱਤਰ ਨੰਬਰ 25543-45/ਐਮ.ਏ. ਮਿਤੀ 18.11.2024 ਦੇ ਸਬੰਧ ਵਿਚ।

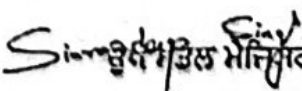
ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਜੀ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਵਿੱਥੇ ਅਧੀਨ ਕੇਸ ਵਿਚ ਮੌਕਾ ਮੁਆਇਨਾ ਕਰਕੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਨ ਉਪਰੰਤ ਬਣਦੀ ਰਿਪੋਰਟ ਮਾਨਯੋਗ ਅਦਾਲਤ ਵਿਚ ਦਾਇਰ ਕਰਨ ਦੀ ਹਦਾਇਤ ਕੀਤੀ ਗਈ ਹੈ। ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ ਜੀ ਦੇ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਹਿਤ ਅੱਜ ਮਿਤੀ 03.12.2024 ਨੂੰ ਸਮਾਂ ਸ਼ਾਮ 3 ਵਜੇ ਸਰਕਾਰੀ ਸੀਨੀਅਰ ਸਕੈਂਡਰੀ ਸਕੂਲ, ਪਿੰਡ ਸ਼ੇਰਪੁਰ ਕਲਾਂ, ਜਗਰਾਉਂ ਵਿਖੇ ਮੌਕਾ ਮੁਲਾਹਜ਼ਾ ਕੀਤਾ ਜਾਣਾ ਹੈ, ਜੋ ਆਪ ਨੂੰ ਬੇਨਤੀ ਹੈ ਕਿ ਮਿੱਥੀ ਹੋਈ ਮਿਤੀ / ਸਮਾਂ ਤੇ ਉਕਤ ਸਥਾਨ ਪਰ ਹਾਜ਼ਰ ਆਉਣਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।

ਨੋਟ - ਹੁਕਮ ਮਿਤੀ 14.11.2024


 Simrandeep Singh
 ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ.
 ਜਗਰਾਉਂ

ਪਿੱਠ ਅੰਕਣ ਨੰ.. 1733 ਮਿਤੀ 3-12-2024

ਇਸ ਦਾ ਇਕ ਉਤਾਰਾ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ ਜੀ ਨੂੰ ਉਹਨਾਂ ਦੇ ਪੱਤਰ ਨੰਬਰ 25543-45/ਐਮ.ਏ. ਮਿਤੀ 18.11.2024 ਦੇ ਸਬੰਧ ਵਿਚ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।


 Simrandeep Singh
 ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ.
 ਜਗਰਾਉਂ

Annexure-B

OFFICE OF SUB DIVISIONAL MAGISTRATE, JAGRAON

To

1. District Forest Officer,
Ludhiana
2. Environmental Engineer,
P.P.C.B, Ludhiana

No. 1731.32

Date. 03.12.2024

Sub: Compliance of order in NGT Original application number 1129 of 2024

Ref: In reference to Hon'ble Deputy Commissioner, Ludhiana letter no. 23543-45/M.A dated 18.11.2024

In the subject cite matter, the Hon'ble Deputy Commissioner, Ludhiana vide their letter under reference has directed to visit the site, take necessary action and to file report before the Hon'ble Court. In compliance to the orders of the Hon'ble Deputy Commissioner, Ludhiana, today on 03.12.2024 site visit of Senior Secondary School, Village Sherpur Kalan, Jagraon is scheduled to be carried out to verify the facts. It is requested to you to ensure your presence at site on the fixed date/time

DA/- Order dated 14.11.2024

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Sub Divisional Megistrate
Jagraon

Endst. No. 1733

Date. 03.12.2024

A copy of above is forwarded to the Hon'ble Deputy Commissioner, Ludhiana for information w.r.t their letter no. 25543-45/M.A dated 28.11.2024.

--sd--
Sub Divisional Megistrate
Jagraon

Annexure-C

Jamanbandi: 2022-2023 District- Ludhiana		Village: Sherpur kalan				Hadbast No. 123		Tehsil-Jagraon	
1	2	3	4	5	6	7	8	Remarks	
Khewat No./Mal/patti, Namberdar	Khatoni No./Lagan	Name of owner and details	Cultivator's name and description	Source of irrigation	Murabba & Khasra No.	Area & type of land			
1306/1261	1423	Baba Nand Singh Khalsa High School Sherpur Kalan	Occupied owner		30//8	5-4 (0-26-30.46) Gair-Mumkin School			
0					30//9	3-9 (0-17-45.21) Gair-Mumkin School			
					30//10	1-11(0-7-84.08) Gair-Mumkin School			
					30//11/2	6-10 (0-32-88.07) Gair-Mumkin School			
					30//12	8-0 (0-40-46.86) Gair-Mumkin School			
					30//13	8-0 (0-40-46.86) Gair-Mumkin School			
					30//18	8-0 (0-40-46.86) Gair-Mumkin School			
					30//19	8-0(0-40-46.86) Gair-Mumkin School			
					30//20/1	3-16 (0-19-22.26) Gair-Mumkin School			
					30//21/2	1-1 (0-5-31.15) Gair-Mumkin School			
					30//22	8-0 (0-40-46.86) Gair-Mumkin School			

Transaction No. 17702 Total Page: 2 Total fee: 50 Employee Name/Designation: Gurwinder Singh, Copy operator, Jamanbandi Kendra, Jagraon

97 

Date of printing: 20.08.2024

Annexure- D

Resolution No. 65

Dated 16.03.2021

Today on 16.03.2021, a meeting of the Parents Teacher Association (P.T.A) was held under the Chairmanship of Sh. Gurcharan Singh, Ex-Sarpanch. In this members of the Gram Panchayat, Sherpur Kalan and members of Parents Teacher Association (P.T.A) were present. Gram Panchayat has placed a resolution for beautification of Science and Mathematics park by providing tiles in it. Smt. Ramandeep Kaur, Sarpanch and whole Panchayat along-with P.T.A members observed at site that 3-4 old trees which had become hollow from the roots and decided to remove them. If these trees are not removed from the site, then these trees will be dangerous for three class rooms. Therefore, the whole Panchayat decided that because the wood obtained from these trees is not of good quality for sale, hence wood obtained from removal of these trees will be used for cooking of Mid-day meal. The Panchayat also decided that these trees will be removed by deploying the labour at their own. During resolution, the whole Panchayat and members gives their approval.

Gurcharan Singh
98769-92761

Joga Singh

Harchand Singh

Avtar Singh

Malkeet Singh

Manjeet Kaur, Panch

Vinod Kumar (16.03.2021)

Principle, Govt. Sr. Sec. School,
Sherpur kalan

Ramandeep Kaur, Sarpanch
Gram Panchayat, sherpur Kalan,
Tehsil Jagraon, Ludhiana
Sarbjit Singh, Panch

Jasveer Kaur, Panch

Mahinder Singh, Panch

Gurminder Kaur, Panch

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ਪੰਜਾਬ ਸਰਕਾਰ
 ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਆ ਵਿਭਾਗ, ਪੰਜਾਬ
 ਦਫਤਰ ਵਣ ਰੋਜ ਅਫਸਰ,
 ਫਿਰੋਜਪੁਰ ਰੋਡ, ਜਗਰਾਉਂ (ਐਟ ਅਲੀਗੜ੍ਹ)
 E-mail ID - frojgn@gmail.com

ਨੰਬਰ : 435

ਮਿਤੀ 27/11/2024

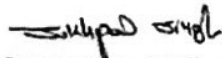
ਸੇਵਾ ਵਿਖੇ,

ਵਣ ਮੰਡਲ ਅਫਸਰ,
 ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ : HON'BLE MR.JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
 HON'BLE MR. JUSTICE ARUN KUMAR TYAGLI, JUDICIAL MEMBER
 HON'BLE DR.AFROZ AHMED, EXPERT MEMBER

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ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਇਸ ਸਬੰਧੀ ਸੂਚਨਾ ਆਪ ਜੀ ਨੂੰ ਪਹਿਲਾਂ ਦੀ ਪੱਤਰ ਨੰਬਰ 283-1 ਮਿਤੀ 04/11/2022, 117-1 ਮਿਤੀ 29/05/2024 (ਕਾਪੀ ਨੰਬਰ) ਰਾਹੀਂ ਭੇਜੀ ਜਾ ਚੁੱਕੀ ਹੈ ਕਿ ਉਕਤ ਸ਼ਿਕਾਇਤ ਸਬੰਧੀ ਸ਼੍ਰੀਮਤੀ ਪੂਨਮ ਦੇਵੀ ਵਣ ਗਾਰਡ, ਇੰਚਾਰਜ ਜਗਰਾਉਂ ਬੀਟ ਅਤੇ ਸ੍ਰੀ ਸਵਰਨ ਸਿੰਘ ਫਰੈਸਟਰ, ਇੰਚਾਰਜ ਜਗਰਾਉਂ ਬਲਾਕ ਵੱਲੋਂ ਉਕਤ ਸ਼ਿਕਾਇਤ ਦੀ ਪੜਤਾਲ ਸਬੰਧੀ ਸਰਕਾਰੀ ਸੀਨੀਅਰ ਸੈਕੰਡਰੀ ਸਕੂਲ, ਸ਼ੇਰਪੁਰ ਕਲਾਂ (ਲੁਧਿਆਣਾ) ਦੇ ਪ੍ਰਿੰਸੀਪਲ ਅਤੇ ਸ਼ਿਕਾਇਤਕਰਤਾ ਸ੍ਰੀ ਜਸਵੰਤ ਸਿੰਘ, ਸਹਾਇਕ ਲਾਇਬ੍ਰੇਰੀਅਨ ਨੂੰ ਮਿਲਿਆ ਗਿਆ। ਸ਼ਿਕਾਇਤਕਰਤਾ ਸ੍ਰੀ ਜਸਵੰਤ ਸਿੰਘ, ਸਹਾਇਕ ਲਾਇਬ੍ਰੇਰੀਅਨ ਵੱਲੋਂ ਕਾਫੇ ਗਏ ਰੁੱਖਾਂ ਸਬੰਧੀ ਮੌਕਾ ਦਿਖਾਇਆ ਗਿਆ। ਜੋ ਰਕਬਾ ਸ਼ਿਕਾਇਤਕਰਤਾ ਵੱਲੋਂ ਦਿਖਾਇਆ ਗਿਆ ਉਹ ਰਕਬਾ ਵਣ ਵਿਭਾਗ ਦੇ ਅਧਿਕਾਰ ਖੇਤਰ ਅਧੀਨ ਨਹੀਂ ਆਉਂਦਾ, ਮੌਕੇ ਤੇ ਉਸ ਜਗ੍ਹਾ ਤੋਂ ਰੁੱਖ ਮੌਜੂਦ ਨਹੀਂ ਹਨ ਅਤੇ ਪੱਕਾ ਫਰਸ ਲੱਗਾ ਹੋਇਆ ਹੈ। ਸਰਕਾਰੀ ਸੀਨੀਅਰ ਸੈਕੰਡਰੀ ਸਕੂਲ, ਸ਼ੇਰਪੁਰ ਕਲਾਂ (ਲੁਧਿਆਣਾ) ਵੱਲੋਂ ਵਣ ਵਿਭਾਗ ਤੋਂ ਰੁੱਖਾਂ ਦੀ ਕੀਮਤ ਵੀ ਨਿਰਧਾਰਤ ਨਹੀਂ ਕਰਵਾਈ ਗਈ ਹੈ। ਰਿਪੋਟ ਆਪ ਜੀ ਦੀ ਸੇਵਾ ਵਿੱਚ ਅਗਲੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।


 Range Forest Officer
 Jagron

Annexure- E

Government of Punjab
 Department of Forests & Wild Life Sanctuary, Punjab
 Office of Forest Range Officer
 Ferozepur Road, Jagraon (At Aligarh)
 E-mail ID- frojgn@gmail.com

No.435

Date. 27.11.2024

To

The Divisional Forest Officer,
 Ludhiana

Sub: Hon'ble Mr. Justice Sudhir Aggarwal Judicial Member, Hon'ble
 Mr. Justice Mr. Arun Kumar Tyagi, Judicial Member Hon;ble Dr,
 Afroz Ahmed, Expert Member.

In reference to the subject cited matter, it is requested that information in this regard has already been sent to you vide letter no. 283-J dated 04.11.2022, 117 dated 29.05.2024 (Copy enclosed) that with respect to the complaint, Smt, Poonam Devi, Forest Guard, Incharge Jagraon Beet and Sh. Swarn Singh, Forestor, Incharge Jagraon Block in order to verify the contents of the complaint, met the principle of Senor Secondary School, Sherpur kalan (Ludhiana) and Complainant Sh. Jaswant Singh Librarian. Complainant Sh. Jaswant Singh, librarian had shown the site from where trees cut. The site which was shown by the complainant does not come under the jurisdiction of forest department, during visit no trees are present at that site and concrete floor exists at site. Cost estimation of trees had not been done by Government Senior Secondary School, Sherpur Kalan from Forest Department.

This report is submitted before your good-self for further necessary action in the matter please.

-Sd-
 Range Forest Officer,
 Jagraon